



### **Hon'ble Member (J) Smt. Lakshmi Gurung**

**Smt. Lakshmi Gurung was practicing as Advocate-on-Record, Supreme Court of India before being appointed as Member (Judicial).**

**She holds first class Graduate Degree in Law from Delhi University and is a Rank holder in Post Graduate Degree in Law from Amity University.**

**She is a Fellow Member of Institute of Company Secretaries of India and also Member of Institute of Cost and Management Accountants of India.**

**She is also holds first class Masters Degrees in Commerce and Post Graduate Certificate in Business Management from XLRI, Jamshedpur.**

**She worked with private sector industries and last assignment was as Chief Finance Officer and Company Secretary of Bharat Rasayan Ltd.**

**Thereafter she enrolled with Bar Council of Delhi in the year 2009 to practice as an Advocate.**

**Her practice areas have been Constitutional law, Commercial & Contract laws, Taxation, Arbitration, Company Law, Banking & Securitization, Service matters, Industrial & Labour Laws, Consumer Cases and other Civil matters.**

**She represented as Senior Standing Counsel for Income Tax Department, Ministry of Finance before High Court of Delhi, National Company Law Tribunal and National Company Law Appellate Tribunal.**

**She was also Panel Counsel for:**

- **Nehru Yuva Kendra Sangathan under Ministry of Sports and Youth Affairs for matters before High Court and Central Administrative Tribunals.**
- **Unique Identification Authority of India, Government of India.**
- **National Insurance Company Ltd. before National Consumer Disputes Redressal Commission.**